

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For New Delhi Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4) ,
 - Liquidator in a liquidation process under section 34(6) ,
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - Union territory of Delhi

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
1	Mr. Atul Mittal	IBBI/IPA-001/IP-P00439/2017-18/10762	a.mittalmc@gmail.com	24	Hotels, Real Estate, Manufacturing	U. T. of New Delhi	New Delhi
2	Mr. Anurag Nirbhaya	IBBI/IPA-001/IP-P00870/2017-2018/11468	anurag@canirbhaya.com	17	Construction, Real Estate, Transport	U. T. of New Delhi	New Delhi
3	Mr. Manish Agarwal	IBBI/IPA-002/IP-N00223/2017-2018/10904	vrregisteredvaluer@gmail.com	15	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Media and Broadcasting, Food Processing companies, Paper Manufacturing and trading Compnay)	U. T. of New Delhi	New Delhi
4	Mr. Anil Tayal	IBBI/IPA-001/IP-P01118/2018-19/11818	caaniltayal@gmail.com	12	Construction, Real Estate, Manufacturing	U. T. of New Delhi	New Delhi
5	Mr. Tarun Jain	IBBI/IPA-002/IP-N00187/2017-18/10504	info@jainandpartners.com	11	Manufacturing, Others (Computer and related activities)	U. T. of New Delhi	New Delhi
6	Mr. Ashok Kriplani *	IBBI/IPA-003/IP-N00009/2016-17/10071	ashok.kriplani1956@gmail.com	10	Real Estate, Manufacturing, Others (Software, Telecommunication)	U. T. of New Delhi	New Delhi

*Hon'ble High Court stayed the order of Disciplinary Committee of IBBI

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7	Mr. Vivek Raheja	IBBI/IPA-001/IP-P00055/2017-18/10133	vivek@vpgs.in	10	Wholesale and Retail Trade, Manufacturing, Others (Manufacturing of PVC Flooring, Man made leather, Process House, Textiles, Heavy Engineering Goods, Garments, Diesel Generators, Steel Utensils, Sugar & Distillery. Entertainment Industry)	U. T. of New Delhi	New Delhi
8	Mr. Rajesh Kumar Parakh	IBBI/IPA-001/IP-P00272/2017-18/10516	parakh.rajesh@gmail.com	9	Real Estate, Manufacturing	U. T. of New Delhi	New Delhi
9	Mr. Sanjay Gupta	IBBI/IPA-002/IP-N00982-C01/2017-2018/10354	sanjay@sgaindia.in	6	Electricity, Real Estate, Manufacturing, Others (Steel, Textile)	U. T. of New Delhi	New Delhi
10	Mr. Subhash Kumar Kundra	IBBI/IPA-002/IP-N00399/2017-2018/11174	kundra.sk27@gmail.com	6	Construction, Manufacturing, Others (Textile)	U. T. of New Delhi	New Delhi
11	Mr. Sanjay Dewani	IBBI/IPA-001/IP-P00423/2017-18/10746	sanjaydewani@gmail.com	5	Electricity, Manufacturing, Others (0)	U. T. of New Delhi	New Delhi
12	Mr. Gautam Singhal	IBBI/IPA-001/IP-P-01437/2018-2019/12240	gautam@klfindia.com	5	Construction, Real Estate, Manufacturing, Transport, Others (PUBLICATION)	U. T. of New Delhi	New Delhi

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13	Sanjay Garg	IBBI/IPA-001/IP-P-01865/2019-2020/12919	kronedelhi@gmail.com	5	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Entertainment)	U. T. of New Delhi	New Delhi
14	Mr. Ajay Gupta	IBBI/IPA-001/IP-P00140/2017-18/10304	ip.ajaygupta@corpvisory.com	4	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (LED Lighting, Books Publication and Distribution)	U. T. of New Delhi	New Delhi
15	Mr. Rajiv Malik	IBBI/IPA-002/IP-N00391/2018-2019/12115	iprmalik2009@gmail.com	4	Others (Trading)	U. T. of New Delhi	New Delhi
16	SANTANU KUMAR SAMANTA	IBBI/IPA-001/IP-P-02324/2020-2021/13511	santanukumar@yahoo.com	4	Wholesale and Retail Trade, Real Estate, Manufacturing	U. T. of New Delhi	New Delhi
17	Mr. Pawan Kumar Singal	IBBI/IPA-001/IP-P-01172/2018-2019/12229	pawansingal50@gmail.com	3	Real Estate, Manufacturing	U. T. of New Delhi	New Delhi
18	Mr. Satish Joshi	IBBI/IPA-001/IP-P01295/2018-2019/12306	recourse2018@gmail.com	3	Construction, Real Estate, Manufacturing	U. T. of New Delhi	New Delhi

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19	Mr.Amar Gopal Gambhir	IBBI/IPA-002/IP-N00753/2018-2019/12327	aggandassociates@gmail.com	3	Others (1. Online Hotel Bookings through Software Solution 2. Processing of Grains and Pulses, 3. Installation of LED and Solar Lights)	U. T. of New Delhi	New Delhi
20	Ms. Arti Baluja	IBBI/IPA-002/IP-N00780/2018-2019/12378	ca.artibaluja@gmail.com	3	Wholesale and Retail Trade, Manufacturing, Others (Bike rentals)	U. T. of New Delhi	New Delhi
21	CA ARCHANA SINGHAL	IBBI/IPA-001/IP-P-02036/2020-2021/13116	archanafca@gmail.com	3	Others (Printing)	U. T. of New Delhi	New Delhi
22	Ms. Shruti Gupta	IBBI/IPA-001/IP-P00303/2017-18/10567	guptashrutica@gmail.com	2	Manufacturing	U. T. of New Delhi	New Delhi
23	Mr. Bimal Kumar Sharma	IBBI/IPA-001/IP-P00542/2017-2018/10967	sharma_bimal@rediffmail.com	2	Electricity, Manufacturing, Others (Information Technology)	U. T. of New Delhi	New Delhi
24	Mr. Rabindra Kumar Mintri	IBBI/IPA-001/IP-P00707/2017-2018/11194	mintri_ca@rediffmail.com	2	Real Estate	U. T. of New Delhi	New Delhi

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25	Mr. Roshan Lal Jain	IBBI/IPA-001/IP-P00966/2017-2018/11587	roshanl Jain@yahoo.co.uk	2	Wholesale and Retail Trade, Construction, Real Estate	U. T. of New Delhi	New Delhi
26	MUKESH CHAND JAIN	IBBI/IPA-002/IP-N00960/2020-2021/13054	mcjain.jmca@gmail.com	2	Wholesale and Retail Trade	U. T. of New Delhi	New Delhi
27	MUKESH KUMAR JAIN	IBBI/IPA-001/IP-P-01960/2020-2021/13089	fcafcs19@gmail.com	2	Transport, Others (Telecommunication, Automobile, Stock broking)	U. T. of New Delhi	New Delhi
28	Vivek Sharma	IBBI/IPA-002/IP-N01077/2020-2021/13442	fcsviveksharma@gmail.com	2	Manufacturing	U. T. of New Delhi	New Delhi
29	Varun Sethi	IBBI/IPA-002/IP-N01106/2021-2022/13634	ca.varun.sethi.81@gmail.com	2	Electricity, Wholesale and Retail Trade, Construction, Manufacturing	U. T. of New Delhi	New Delhi
30	Ankit Goel	IBBI/IPA-001/IP-P-02671/2022-2023/14088	ankitgoel@aaainsolvency.in	2	Wholesale and Retail Trade	U. T. of New Delhi	New Delhi

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31	Ankit Goel	IBBI/IPA-001/IP-P-02671/2022-2023/14088	ankitgoel@aaainsolvency.in	2	Wholesale and Retail Trade	U. T. of New Delhi	New Delhi
32	Mr. Umesh Singhal	IBBI/IPA-002/IP-N00124/2017-18/10293	singhaluk@hotmail.com	1	Others (Home Solutions & Appliances, IT, etc)	U. T. of New Delhi	New Delhi
33	Mr. Pushpendra Surana	IBBI/IPA-001/IP-P00488/2017-18/10876	pushpendra.surana@sksuranallp.com	1	Manufacturing	U. T. of New Delhi	New Delhi
34	Mr. Atul Tandon	IBBI/IPA-003/IP-N000102/2017-2018/11125	atultandon2002@gmail.com	1	Others (Advertisement and publicity)	U. T. of New Delhi	New Delhi
35	Mr. Mohit Kumar Gupta	IBBI/IPA-001/IP-P00782/2017-2018/11355	mohitgupta1112@yahoo.co.in	1	Others (Trading)	U. T. of New Delhi	New Delhi
36	Mrs. Santosh Goel	IBBI/IPA-001/IP-P00823/2017-2018/11399	casantoshgoel@gmail.com	1	Wholesale and Retail Trade	U. T. of New Delhi	New Delhi

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37	Manish Kumar Aggarwal	IBBI/IPA-002/IP-N00916/2019-2020/12929	manishshikha68@gmail.com	1	Manufacturing	U. T. of New Delhi	New Delhi
38	RAJEEV DHINGRA	IBBI/IPA-001/IP-01946/2019-2020/12970	dhingra_fca@yahoo.com	1	Others	U. T. of New Delhi	New Delhi
39	Jayprakash Bansilal Somani	IBBI/IPA-003/IP-N00262/2019-2020/12976	jaysomani64@gmail.com	1	Manufacturing, Others (Metal, Steel)	U. T. of New Delhi	New Delhi
40	Mahesh Agarwal	IBBI/IPA-001/IP-P-01995/2020-2021/13087	ip1387ma@gmail.com	1	Electricity, Real Estate, Manufacturing	U. T. of New Delhi	New Delhi
41	PARVEEN KUMAR JAIN	IBBI/IPA-001/IP-P-02022/2020-2021/13110	parveen_2817@yahoo.co.in	1	Others (MEDIA)	U. T. of New Delhi	New Delhi
42	Prabhat Jain	IBBI/IPA-001/IP-P-01980/2020-2021/13123	prabhat@pdmco.in	1	Others	U. T. of New Delhi	New Delhi

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43	BRIJESH SINGH BHADAURIYA	IBBI/IPA-002/IP-N01045/2020-2021/13385	bsb@bsbandassociates.in	1	Manufacturing	U. T. of New Delhi	New Delhi
44	Kapil Aggarwal	IBBI/IPA-001/IP-P-02297/2020-2021/13440	kapil_gsp@yahoo.com	1	Construction, Real Estate	U. T. of New Delhi	New Delhi
45	Sumit Sharma	IBBI/IPA-001/IP-P-02323/2020-2021/13513	mail@sumitsharma.in	1	Manufacturing, Others (Information technology)	U. T. of New Delhi	New Delhi
46	NEERAJ KUMAR JAIN	IBBI/IPA-001/IP-P-02354/2021-2022/13615	neerajjainus@gmail.com	1	Real Estate	U. T. of New Delhi	New Delhi
47	SHAMSHER BAHADUR SINGH	IBBI/IPA-003/0341/2021-2022/13623	shamsher_cs@yahoo.co.in	1	Real Estate, Others (Solar Energy Project and Cable Network/ Operator Industry)	U. T. of New Delhi	New Delhi
48	HEMANT SETHI	IBBI/IPA-002/IP-N01107/2021-2022/13628	hemantmlsethi60@gmail.com	1	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Medical Supplies)	U. T. of New Delhi	New Delhi

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49	PRADEEP KUMAR RAY	IBBI/IPA-002/IP-N01100/2021-2022/13648	pkrayip@gmail.com	1	Others (Advertisements)	U. T. of New Delhi	New Delhi
50	ANKIT GUPTA	IBBI/IPA-001/IP-P-02304/2021-2022/13704	CAANKITGUPTA2009@GMAIL.COM	1	Wholesale and Retail Trade, Others (FMCG Edible Oil)	U. T. of New Delhi	New Delhi
51	Mr. Krit Narayan Mishra	IBBI/IPA-001/IP-P00441/2017-18/10784	kritmassociates@gmail.com	0	None	U. T. of New Delhi	New Delhi
52	Harsh Kumar Arora	IBBI/IPA-002/IP-N00836/2019-2020/12610	cacsharora@gmail.com	0	None	U. T. of New Delhi	New Delhi
53	Mr. Rakesh Mishra	IBBI/IPA-001/IP-P01676/2019-2020/12719	rakeshmishranr@hotmail.com	0	None	U. T. of New Delhi	New Delhi
54	Mr. Anish Kumar Sanghi	IBBI/IPA-001/IP-P01796/2019-2020/12786	anish.sanghi@gmail.com	0	None	U. T. of New Delhi	New Delhi

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55	Mr. Gyan Chandra Misra	IBBI/IPA-001/IP-P01797/2019-2020/12789	cagcmisra@gmail.com	0	None	U. T. of New Delhi	New Delhi
56	Mr. Baldev Raj Sachdeva	IBBI/IPA-002/IP-N00856/2019-2020/12857	brajsachdeva@gmail.com	0	None	U. T. of New Delhi	New Delhi
57	Sandeep Gupta	IBBI/IPA-001/IP-P01873/2019-2020/12895	sandeepgupta1969@gmail.com	0	None	U. T. of New Delhi	New Delhi
58	Swatantra Singh	IBBI/IPA-001/IP-P-01950/2020-2021/13047	singh@caindelhiindia.com	0	None	U. T. of New Delhi	New Delhi
59	Harmeet Kaur	IBBI/IPA-002/IP-N00948/2020-2021/13076	harmeet.kaur@rrrinsolvency.com	0	None	U. T. of New Delhi	New Delhi
60	SANJAY AGRAWAL	IBBI/IPA-001/IP-P-01881/2020-2021/13193	sanjay_agw@rediffmail.com	0	None	U. T. of New Delhi	New Delhi

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61	Parveen Kumar adlakha	IBBI/IPA-002/IP-NO1034/2020-2021/13336	praveenadlakha@gmail.com	0	None	U. T. of New Delhi	New Delhi
62	DIKSHITA SHARMA	IBBI/IPA-001/IP-P-02226/2020-2021/13408	ca.dikshasharma@gmail.com	0	None	U. T. of New Delhi	New Delhi
63	rakesh kumar	IBBI/IPA-001/IP-P-02355/2020-2021/13448	rkattorney@gmail.com	0	None	U. T. of New Delhi	New Delhi
64	Niraj Kumar	IBBI/IPA-001/IP-P-02368/2021-2022/13586	njhaandco@gmail.com	0	None	U. T. of New Delhi	New Delhi
65	RAVINDER KUMAR SHARMA	IBBI/IPA-003/N-00331/2021-2022/13598	emailravinderksharma@gmail.com	0	None	U. T. of New Delhi	New Delhi
66	MUNISH AGGARWAL	IBBI/IPA-001/IP-P-02416/2021-2022/13622	MUNISHAGG.SR@GMAIL.COM	0	None	U. T. of New Delhi	New Delhi

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- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4) ,
 - Liquidator in a liquidation process under section 34(6) ,
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **Union territory of Delhi**

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
67	Mohit Goyal	IBBI/IPA-001/IP-P-02395/2021-2022/13636	camohitgoyal@gmail.com	0	None	U. T. of New Delhi	New Delhi
68	SUMAN KUMAR VERMA	IBBI/IPA-003/00342/2021-2022/13657	ipskverma@gmail.com	0	None	U. T. of New Delhi	New Delhi
69	RAMKRIPAL SHARMA	IBBI/IPA-002/IP-No-1126/2021-2022/13669	iprksharma@gmail.com	0	None	U. T. of New Delhi	New Delhi
70	soniya gupta	IBBI/IPA-002/IP-N01155/2021-2022/13863	ipsoniyag@gmail.com	0	None	U. T. of New Delhi	New Delhi
71	Vikram Sharma	IBBI/IPA-001/IP-P-02533/2021-2022/13876	ipvikramsharma@gmail.com	0	None	U. T. of New Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For New Delhi Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4) ,
 - Liquidator in a liquidation process under section 34(6) ,
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - Union territory of Delhi

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
72	Prassan Navin Kumar Sinha	IBBI/IPA-002/IP-N01197/2021-2022/13971	csprassan@gmail.com	0	None	U. T. of New Delhi	New Delhi
73	Manindra Kumar Tiwari	IBBI/IPA-001/IP-P-02612/2021-2022/14015	ip.camkt@gmail.com	0	None	U. T. of New Delhi	New Delhi
74	Rahul Jindal	IBBI/IPA-001/IP-P-02649/2021-2022/14048	jindalrahul60@gmail.com	0	None	U. T. of New Delhi	New Delhi
75	PANKAJ KUMAR GUPTA	IBBI/IPA-002/IP-N01213/2021-2022/14066	fcapankajgupta2011@gmail.com	0	None	U. T. of New Delhi	New Delhi
76	Binod Kumar Sigh	IBBI/IPA-001/IP-P-02688/2022-2023/14108	binod.adv@gmail.com	0	None	U. T. of New Delhi	New Delhi
77	Deepak Arora	IBBI/IPA-003/ICAI-N-00418/2022-2023/14120	ipdeepakarora@gmail.com	0	None	U. T. of New Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - **For New Delhi Zone**

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4) ,
 - Liquidator in a liquidation process under section 34(6) ,
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **Union territory of Delhi**

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
78	AMAR SHARMA	IBBI/IPA-001/IP-P-02685/2022-2023/14125	amarfca@gmail.com	0	None	U. T. of New Delhi	New Delhi
79	Gaurav Mittal	IBBI/IPA-001/IP-P-02713/2022-2023/14140	gauravmittal.ipprofessional@gmail.com	0	None	U. T. of New Delhi	New Delhi
80	Reetika Kwatra	IBBI/IPA-002/IP-N01229/2022-2023/14160	reetika.cs@gmail.com	0	None	U. T. of New Delhi	New Delhi
81	SANJAY SINGH	IBBI/IPA-001/IP-P-02788/2022-2023/14269	sanjaysingh111ca@gmail.com	0	None	U. T. of New Delhi	New Delhi
82	PUNEET ARORA	IBBI/IPA-001/IP-P-02766/2022-2023/14277	puneet14@gmail.com	0	None	U. T. of New Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For New Delhi Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4) ,
 - Liquidator in a liquidation process under section 34(6) ,
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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
83	Pankaj Tiwari	IBBI/IPA-003/ICAI-N-00394/2022-2023/14278	kuldeeptiwari1982@gmail.com	0	None	U. T. of New Delhi	New Delhi
84	Neha Gupta	IBBI/IPA-002/IP-N01260/2023-2024/14289	n.gupta014@gmail.com	0	None	U. T. of New Delhi	New Delhi
85	Neeraj Singhal	IBBI/IPA-002/IP-N01255/2023-2024/14295	nslegalexpert@gmail.com	0	None	U. T. of New Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Ahmedabad Zone

Panel of IPs for appointment as,

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 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
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- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Gujarat, Union Territory of Dadra and Nagar Haveli, Union Territory of Daman and Diu

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
1	Mr. Chandra Prakash Jain	IBBI/IPA-001/IP-P00147/2017-2018/10311	jain_cp@yahoo.com	34	Electricity, Hotels, Wholesale and Retail Trade, Construction, Manufacturing, Others (Involved in collection purification distribution of water, SEZ development, Internet Service Provider, Food processing & packaging, Chemicals, Telecom services)	Gujarat	Ahmedabad
2	Mr. Bhupendra Singh Narayan Singh Rajput*	IBBI/IPA-001/IP-P00397/2017-18/10715	cabsrajput309@gmail.com	28	Wholesale and Retail Trade, Manufacturing, Others (Others)	Gujarat	Ahmedabad
3	Mr. Nimai Gautam Shah	IBBI/IPA-001/IP-P00154/2017-2018/10323	cnjabd@gmail.com	16	Manufacturing	Gujarat	Ahmedabad
4	Ms. Vineeta Maheshwari	IBBI/IPA-001/IP-P00185/2017-18/10364	ipvineetak@gmail.com	16	Others (Tiles, Agro Products, EPC/ Logistics/ Wind Mills, Manufacturing of Bricks, Manufacturing of Other Textiles, Publication of Newspapers, Cotton Ginning, Manufacturing of papers, service providers as critical media and marketing information, Etc)	Gujarat	Ahmedabad
5	Mr. Suhas Dinkar Bhattbhatt	IBBI/IPA-002/IP-N00571/2017-2018/11738	cssuhasb@gmail.com	7	Wholesale and Retail Trade, Real Estate	Gujarat	Ahmedabad
6	Jigar Tarunkumar Bhatt	IBBI/IPA-001/IP-P-01917/2019-2020/13005	jigarb.jigarb@gmail.com	5	Hotels, Wholesale and Retail Trade, Manufacturing, Others (Textile, Automobile, Marine and Offshore)	Gujarat	Ahmedabad

*Hon'ble High Court stayed the order of Disciplinary Committee of IBBI

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Ahmedabad Zone

Panel of IPs for appointment as,

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- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Gujarat, Union Territory of Dadra and Nagar Haveli, Union Territory of Daman and Diu

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7	Ravindra Kumar Goyal	IBBI/IPA-001/IP-P-02019/2020-2021/13098	ravindra1960_goyal@yahoo.co.in	3	Construction, Manufacturing, Others (EPC Contractor, Textile)	Gujarat	Ahmedabad
8	Mr. Balmukund Bhagchand Kabra	IBBI/IPA-001/IP-P00544/2017-2018/10974	bkabrac@yaho.com	2	Wholesale and Retail Trade, Others (Manufacturing of machine on job work basis)	Gujarat	Ahmedabad
9	Virendra Maurya	IBBI/IPA-001/IP-P-02627/2021-2022/14022	virendramaurya.ip@gmail.com	2	Others (CAPABLE OF HANDLING ASSIGNMENTS OF ANY SECTOR)	Gujarat	Ahmedabad
10	Ramakant Gupta	IBBI/IPA-001/IP-P-02673/2022-2023/14105	bajajgupta@yahoo.com	2	Others (Government Contractor for setup of sewerage and drinking water pipe line)	Gujarat	Ahmedabad
11	Sanjay B Shah	IBBI/IPA-001/IP-P-02677/2022-2023/14106	ip@sbsah.in	2	Others (Manufacturing sector and Apperal Industry)	Gujarat	Ahmedabad
12	Neeraj Kumar Bajaj	IBBI/IPA-001/IP-P-02672/2022-2023/14110	nkbajajca@gmail.com	2	Others (Sports Activity Service Provider)	Gujarat	Ahmedabad
13	Mr. Malav Jitendra Ajmera	IBBI/IPA-001/IP-P01190/2018-2019/11908	malav.ajmera@maassociates.co.in	1	Manufacturing	Gujarat	Ahmedabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - **For Ahmedabad Zone**

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14	Rajendra Sanghi	IBBI/IPA-001/IP-P-01973/2019-2020/13011	rajendra.sanghi@yahoo.co.in	1	Others (Chemical)	Gujarat	Ahmedabad
15	RAHUL SHAH	IBBI/IPA-001/IP-P-02170/2020-2021/13367	carahulshah@gmail.com	1	Others (Textiles and Apperals)	Gujarat	Ahmedabad
16	KINJALKUMAR MADHUBHAI CHAU	IBBI/IPA-001/IP-P-02196/2020-2021/13463	CAKMCHAUDHARY@YAHOO.COM	1	Construction, Real Estate	Gujarat	Ahmedabad
17	Mr. Dakshesh Pravinchandra Choksi	IBBI/IPA-001/IP-P00718/2017-2018/11300	ca.dakshesh@gmail.com	0	None	Gujarat	Ahmedabad
18	Mr. Pawankumar Jagetia	IBBI/IPA-001/IP-P00800/2017-2018/11366	pjagetiaco@yahoo.co.in	0	None	Gujarat	Ahmedabad
19	Mr. Samir Ganeshbhai Marathe	IBBI/IPA-001/IP-P00830/2017-2018/11415	casgmarathe@gmail.com	0	None	Gujarat	Ahmedabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Ahmedabad Zone

Panel of IPs for appointment as,

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20	Mr. Naveen Brijmohan Bazari	IBBI/IPA-001/IP-P01312/2018-2019/12007	nbazarica@gmail.com	0	None	Gujarat	Ahmedabad
21	Mr. Arpan Maheshkumar Shah	IBBI/IPA-001/IP-P01847/2019-2020/12862	arpan@caarpanshah.com	0	None	Gujarat	Ahmedabad
22	Sachin Sinha	IBBI/IPA-002/IP-N00939/2019-2020/12985	sachinsinhaassociates@gmail.com	0	None	Gujarat	Ahmedabad
23	Mohit Bipinchandra Adatiya	IBBI/IPA-001/IP-P-01966/2019-2020/13004	camohitadatiya@gmail.com	0	None	Gujarat	Ahmedabad
24	Sanjaykumar Jitendralal Shah	IBBI/IPA-001/IP-P-01915/2020-2021/13096	sshahfca.ss@gmail.com	0	None	Gujarat	Ahmedabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - **For Ahmedabad Zone**

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
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- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3) of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Gujarat, Union Territory of Dadra and Nagar Haveli, Union Territory of Daman and Diu

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25	PIYUSH JAGDISH BHANSALI	IBBI/IPA-001/IP-P-02138/2020-2021/13352	piyushsurat@gmail.com	0	None	Gujarat	Ahmedabad
26	Pragnesh Mahendrabhai Jagasheth	IBBI/IPA-001/IP-P-02219/2020-2021/13456	jagasheth@gmail.com	0	None	Gujarat	Ahmedabad
27	IQBALSINGH GANDHI	IBBI/IPA-001/IP-P-02365/2021-2022/13524	iqbalsingh2659@yahoo.co.in	0	None	Gujarat	Ahmedabad
28	KANHAIYALAL SALAWAT	IBBI/IPA-001/IP-P-02343/2021-2022/13529	RPKSALAWAT@GMAIL.COM	0	None	Gujarat	Ahmedabad
29	Shah Surendrakumar Nemchandbhai	IBBI/IPA-001/IP-P-02273/2021-2022/13535	snsahip2160@gmail.com	0	None	Gujarat	Ahmedabad
30	Rajeshkumar Malani	IBBI/IPA-001/IP-P-02098/2021-2022/13550	carajeshmalani@gmail.com	0	None	Gujarat	Ahmedabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - **For Ahmedabad Zone**

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
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Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Gujarat, Union Territory of Dadra and Nagar Haveli, Union Territory of Daman and Diu

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31	Anjani Upadhyay	IBBI/IPA-002/IP-N01204/2021-2022/14008	upadhyay.anjani@gmail.com	0	None	Gujarat	Ahmedabad
32	JANAK JAGJIVAN SHAH	IBBI/IPA-001/IP-P-02626/2022-2023/14085	iprvcajanakshah@gmail.com	0	None	Gujarat	Ahmedabad
33	Ramesh Kumar Totla	IBBI/IPA-001/IP-P-02670/2022-2023/14097	mandco.surat@gmail.com	0	None	Gujarat	Ahmedabad
34	CA GOMTI RAMCHANDRA CHOUH	IBBI/IPA-001/IP-P-02625/2022-2023/14275	CAGOMTIRCHOUDHARY@GMAIL.COM	0	None	Gujarat	Ahmedabad
35	PRATEEK AANCHALIA	IBBI/IPA-001/IP-P-02779/2023-2024/14281	aanchaliaprateek@gmail.com	0	None	Gujarat	Ahmedabad
36	CHINTAN KASHYAPKUMAR SHROFI	IBBI/IPA-001/IP-P-02733/2023-2024/14282	CHINTAN@GJC.CO.IN	0	None	Gujarat	Ahmedabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - **For Allahabad Zone**

Panel of IPs for appointment as,

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 - Liquidator in a liquidation process under section 34(6),
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 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **State of Uttar Pradesh and State of Uttarakhand**

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

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1	Mr. Anang Kumar Shandilya	IBBI/IPA-002/IP-N00882/2019-2020/12826	csanang@gmail.com	10	Hotels, Construction, Manufacturing, Others (Financial Consultancy, agriculture)	Uttar Pradesh	Allahabad
2	Mr. Sarvesh Kashyap	IBBI/IPA-002/IP-N00127/2017-2018/10296	sarvesh_dam@yahoo.com	5	Real Estate, Manufacturing, Others (Hospitality and Man Power Supply)	Uttar Pradesh	Allahabad
3	Mr. Rakesh Jindal	IBBI/IPA-001/IP-P00375/2017-18/10632	ca.rakeshjindal@gmail.com	2	Electricity, Real Estate, Manufacturing, Transport, Others (Agro Industrial Food Park)	Uttar Pradesh	Allahabad
4	Arunkumarsrivastava	IBBI/IPA-001/IP-P-02630/2021-2022/14029	arunkumar.srivastava818@gmail.com	2	Real Estate	Uttar Pradesh	Allahabad
5	Mr. Avneesh Srivastava	IBBI/IPA-001/IP-P01845/2019-2020/12869	caavneesh11@gmail.com	1	Real Estate, Manufacturing	Uttar Pradesh	Allahabad
6	VISHAL SHARMA	IBBI/IPA-001/IP-P-02265/2020-2021/13481	ipvishalsharma2021@gmail.com	1	None	Uttar Pradesh	Allahabad
7	ANKIT AGRAWAL	IBBI/IPA-002/IP-N01070/2020-2021/13514	ankitagarwalcs@gmail.com	1	Others (MILK PROCESSING)	Uttar Pradesh	Allahabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - **For Allahabad Zone**

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- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

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This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
8	SAURABH AGARWAL	IBBI/IPA-001/IP-P-02352/2021-2022/13563	agarwalsaurabh19@outlook.com	1	Manufacturing	Uttarakhand	Allahabad
9	Mr. Sayed Mohammad Anwar Hasan	IBBI/IPA-003/IP-N000152/2017-18/11779	anwarcma@gmail.com	0	None	Uttar Pradesh	Allahabad
10	Mr. Umesh Jain	IBBI/IPA-001/IP-P01713/2019-2020/12659	umeshjain_753@rediff.com	0	None	Uttar Pradesh	Allahabad
11	Shailendra Paliwal	IBBI/IPA-003/IP-N00235/2019-2020/12751	cmashailendra@hotmail.com	0	None	Uttar Pradesh	Allahabad
12	ANKIT AGARWAL	IBBI/IPA-001/IP-P-01954/2020-2021/13095	DRANKITCA@GMAIL.COM	0	None	Uttar Pradesh	Allahabad
13	PUNIT KUMAR TRIVEDI	IBBI/IPA-002/IP-N01030/2020-2021/13390	punittrivedi@rediffmail.com	0	None	Uttar Pradesh	Allahabad
14	Meenu Goel	IBBI/IPA-001/IP-P-02260/2020-2021/13467	cameenugoel08@yahoo.com	0	None	Uttar Pradesh	Allahabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Allahabad Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Uttar Pradesh and State of Uttarakhand

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
15	ANIL SINGH PATWAL	IBBI/IPA-002/IP-NO1096/2020-2021/13516	fcmaasp@gmail.com	0	None	Uttarakhand	Allahabad
16	Mahendra Nath	IBBI/IPA-001/IP-P-02190/2021-2022/13569	mnathfca@gmail.com	0	None	Uttar Pradesh	Allahabad
17	Uday Bhan Gupta	IBBI/IPA-001/IP-P-02201/2021-2022/13594	udayfca@gmail.com	0	None	Uttar Pradesh	Allahabad
18	ISHENDRA PANDEY	IBBI/IPA-001/IP-P-02591/2021-2022/14019	ishendrapandey@yahoo.co.in	0	None	Uttar Pradesh	Allahabad
19	Taru Gupta	IBBI/IPA-001/IP-P-02764/2022-2023/14253	taru@fintellect.in	0	None	Uttar Pradesh	Allahabad
20	Vipin Garg	IBBI/IPA-001/IP-P-02777/2022-2023/14262	vipingarg@vgnc.in	0	None	Uttar Pradesh	Allahabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Amravati Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3) of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Andhra Pradesh

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
1	NAMBURU NAGA VENKATA PARDHA SARADHI	IBBI/PA-003/ICAI-N-00415/2022-2023/14118	nnvpsaradhi@gmail.com	1	Others (Information and Broadcasting)	Andhra Pradesh	Amravati
2	Mr. Sesa Srinivas Malladi	IBBI/PA-001/IP-P01130/2018-2019/11930	ip.malladi63@gmail.com	0	None	Andhra Pradesh	Amravati
3	L. RAMADAS	IBBI/PA-001/IP-P-02684/2022-2023/14093	ramadasfca@gmail.com	0	None	Andhra Pradesh	Amravati
4	CHAITANYA KIRAN IMMANENI	IBBI/PA-002/IP-NO1257/2023-2024/14280	CIMMANENI@OUTLOOK.COM	0	None	Andhra Pradesh	Amravati

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Bengaluru Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Karnataka

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
1	Mr. Addanki Haresh	IBBI/IPA-001/IP-P01064/2017-18/11757	addanki.haresh@gmail.com	12	Others (FABLESS DESIGN SERVICING SECTOR)	Karnataka	Bengaluru
2	Mr. Balakrishnan Venkatachalam	IBBI/IPA-001/IP-P00229/2017-18/10458	cabalakrishnanip@gmail.com	3	Electricity, Construction, Real Estate, Manufacturing, Others (IT and Telecom, Shipping)	Karnataka	Bengaluru
3	Chandra Sekhar Kandukoori	IBBI/IPA-002/IP-N00985/2020-2021/13309	cskcs1974@gmail.com	1	Manufacturing	Karnataka	Bengaluru
4	G.S. Narasimha Prasad	IBBI/IPA-003/00325/2020-2021/13459	gsnprasad@gmail.com	1	Real Estate	Karnataka	Bengaluru
5	MAHESH SHENOY BELA	IBBI/IPA-002/IP-N01069-/2020-2021/13478	bmaheshshenoy@gmail.com	1	Retail Trade	Karnataka	Bengaluru
6	Padmanabhan Nair	IBBI/IPA-001/IP-P-02289/2020-2021/13495	paddy.ideck@gmail.com	1	Computer and related activities	Karnataka	Bengaluru

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Bengaluru Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Karnataka

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
7	Rajini G N	IBBI/IPA-002/IP-N01179/2021-2022/13954	torajinign@gmail.com	0	Construction, Real Estate	Karnataka	Bengaluru
8	CHIDAMBAR CHIKKERUR	IBBI/IPA-001/IP-P-02610/2021-2022/14005	ip.cachiks@yahoo.com	0	None	Karnataka	Bengaluru
9	T V S SIVA PRASAD	IBBI/IPA-003/ICAIN00406/2021-2022/14051	sipra5860@gmail.com	0	None	Karnataka	Bengaluru
10	SENTHIL KUMAR S	IBBI/IPA-001/IP-P-02611/2021-2022/14062	casenthil@gmail.com	0	None	Karnataka	Bengaluru
11	NARESH KUMAR TAILOR	IBBI/IPA-001/IP-P-02668/2021-2022/14063	canktaylor@icai.org	0	Construction	Karnataka	Bengaluru
12	PRAFULLA GURULINGAYYA MELINAMANI	IBBI/IPA-001/IP-P-02680/2022-2023/14089	caprafullagm@gmail.com	0	None	Karnataka	Bengaluru

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Chandigarh Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Himachal Pradesh, State of Punjab, State of Haryana, Union Territory of Chandigarh, Union Territory of Jammu and Kashmir, Union Territory of Ladakh

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
1	Mr. Krishan Vrind Jain	IBBI/IPA-001/IP-P00284/2017-2018/10528	jainkv@gmail.com	8	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Dairy Industry, Food Industry, Textile industry, Automobile Industry)	Punjab	Chandigarh
2	Mr. Bhupesh Gupta*	IBBI/IPA-002/IP-N00030/2016-2017/10067	bkg.majestic@gmail.com	5	Electricity, Manufacturing, Others (Textiles, Rice Mill, Wind Power)	Chandigarh	Chandigarh
3	Parminder Singh Bhullar	IBBI/IPA-002/IP-N01127/2021-2022/13700	advocate.psb@gmail.com	4	Real Estate, Others (Automobiles, Food & Bakery Products)	Punjab	Chandigarh
4	Mr. Sawinder Singh Chug	IBBI/IPA-003/IP-N000133/2017-2018/11459	cma.sschug@gmail.com	3	Manufacturing	Punjab	Chandigarh
5	Mr. Mast Ram	IBBI/IPA-002/IP-N00211/2017-18/10664	mrchechi.ip@gmail.com	2	Manufacturing	Chandigarh	Chandigarh

*Hon'ble High Court stayed the order of Disciplinary Committee of IBBI

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Chandigarh Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
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Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Himachal Pradesh, State of Punjab, State of Haryana, Union Territory of Chandigarh, Union Territory of Jammu and Kashmir, Union Territory of Ladakh

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
6	Mr. Sudhir Kumar Jain	IBBI/IPA-003/IP-N000131/2017-2018/11457	skjaineibl@gmail.com	2	Others (Hospital)	Chandigarh	Chandigarh
7	Mr. Vanit Kumar Mittal	IBBI/IPA-001/IP-P-01483/2018-2019/12252	vanit.mittal@vmtcorpadvisor.com	2	Hotels, Others (Toll Road Industry)	Haryana	Chandigarh
8	Ashok Malik	IBBI/IPA-001/IP-P01913/2019-2020/12957	malikandmalikadvocates@gmail.com	2	Others (trading of IT (Information Technology) products and AMC (Annual Maintenance Charge))	Punjab	Chandigarh
9	Mr. Vipul Garg	IBBI/IPA-001/IP-P00462/2017-2018/10805	vipul_ca@rediffmail.com	1	Electricity, Manufacturing	Haryana	Chandigarh
10	Mr. Anil Kumar Singhal	IBBI/IPA-001/IP-P00468/2017-18/10811	anilsinghalca@gmail.com	1	Manufacturing	Haryana	Chandigarh
11	Mr. Subhash Saini	IBBI/IPA-002/IP-N00449/2017-2018/11241	subhsaini1@gmail.com	1	Manufacturing	Chandigarh	Chandigarh

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Chandigarh Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
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Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Himachal Pradesh, State of Punjab, State of Haryana, Union Territory of Chandigarh, Union Territory of Jammu and Kashmir, Union Territory of Ladakh

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

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12	Mr. Mukul Kumar	IBBI/IPA-001/IP-P01670/2019-2020/12642	adv.mksingh@gmail.com	1	Real Estate, Others (Salon Services)	Haryana	Chandigarh
13	Jaramu Ram Thakur	IBBI/IPA-001/IP-P-01869/2019-2020/12933	jrthakurvms@gmail.com	1	Others (Textile)	Punjab	Chandigarh
14	ASHWANI KUMAR SINGLA	IBBI/IPA-001/IP-P-02035/2020-2021/13122	ashwaniksingla@gmail.com	1	Real Estate	Haryana	Chandigarh
15	Deepankur Sharma	IBBI/IPA-001/IP-P-02236/2020-2021/13419	deepankursharma@yahoo.com	1	Manufacturing, Others (Agro Production)	Chandigarh	Chandigarh
16	SANJEEV BHANDARI	IBBI/IPA-001/IP-P-02328/2021-2022/13528	ipcasanjeevbhandari.1@gmail.com	1	Electricity	Punjab	Chandigarh
17	SANJAY ARORA	IBBI/IPA-001/IP-P-02340/2021-2022/13538	sanjay@sanjayaroraassociates.com	1	Manufacturing	Chandigarh	Chandigarh

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Chandigarh Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
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18	CHANDAN BHATIA	IBBI/IPA-001/IP-P-02320/2021-2022/13614	chandanbhatia.ip@gmail.com	1	Manufacturing	Haryana	Chandigarh
19	Manojit Sengupta	IBBI/IPA-001/IP-P-02447/2021-2022/13795	resolutionprofessionalindia@gmail.com	1	Electricity	Haryana	Chandigarh
20	Mr. Atul Grover	IBBI/IPA-002/IP-N00156/2017-18/10403	irpadvisors@gmail.com	0	None	Chandigarh	Chandigarh
21	Mr. Vipank Kumar Gupta	IBBI/IPA-001/IP-P00935/2017-2018/11539	vipankg@yahoo.com	0	None	Punjab	Chandigarh
22	Sanjay Kaul	IBBI/IPA-001/IP-P01588/2019-2020/12466	skaul_2002@yahoo.com	0	None	Haryana	Chandigarh
23	Harmanjit Singh	IBBI/IPA-001/IP-P-02034/2020-2021/13080	ipcaharmanghai@gmail.com	0	Others (Service Sector)	Punjab	Chandigarh

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Chandigarh Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
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24	Sandeep Kumar Chitkara	IBBI/IPA-001/IP-P-01976/2020-2021/13084	sandchit9@gmail.com	0	None	Punjab	Chandigarh
25	Yatin Sharma	IBBI/IPA-001/IP-P-02008/2020-2021/13112	SHARMAYATIN@YAHOO.COM	0	Construction, Manufacturing	Haryana	Chandigarh
26	Krieshan Groverr	IBBI/IPA-002/IP-N00950/2020-2021/13145	ipkrieshan@gmail.com	0	None	Punjab	Chandigarh
27	Suresh Kumar Malhotra	IBBI/IPA-001/IP-P-02109/2020-2021/13266	sureshmalhotra1@gmail.com	0	None	Jammu and Kashmir	Chandigarh
28	Ashok Kakkar	IBBI/IPA-002/IP-N01066/2020-2021/13407	akkakkar.58@gmail.com	0	None	Chandigarh	Chandigarh
29	Rohit Gupta	IBBI/IPA-001/IP-P-02186/2020-2021/13518	rohit.ca@gmail.com	0	None	Punjab	Chandigarh

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Chandigarh Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
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Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Himachal Pradesh, State of Punjab, State of Haryana, Union Territory of Chandigarh, Union Territory of Jammu and Kashmir, Union Territory of Ladakh

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30	HARJINDER SINGH	IBBI/IPA-001/IP-P-02356/2021-2022/13543	corporatesar@gmail.com	0	Manufacturing	Haryana	Chandigarh
31	RAJAN SHARMA	IBBI/IPA-001/IP-P-02321/2021-2022/13548	rajansharma2020@yahoo.com	0	Others (Car Dealership)	Haryana	Chandigarh
32	vipin agarwal	IBBI/IPA-001/IP-P-02391/2021-2022/13680	vipin.agarwal.ggn@gmail.com	0	Manufacturing	Haryana	Chandigarh
33	pooja damir miglani	IBBI/IPA-002/IP-N01189/2021-2022/13994	ipcspdm@gmail.com	0	Others (four wheelers)	Punjab	Chandigarh
34	Manohar Suman	IBBI/IPA-003/00393/2021-2022/14003	manoharsuman10@gmail.com	0	Manufacturing	Haryana	Chandigarh
35	sunita	IBBI/IPA-002/IP-N01208/2021-2022/14031	csskanwar@gmail.com	0	Others (Educational Courses in Healthcare)	Chandigarh	Chandigarh

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Chandigarh Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
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This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
36	Sandeep Kumar Vj	IBBI/IPA-001/IP-P-02687/2022-2023/14094	caipsandeepvij@gmail.com	0	None	Haryana	Chandigarh
37	CA Pramod Kumar Misra	IBBI/IPA-001/IP-P-02669/2022-2023/14099	capkmisra@gmail.com	0	Wholesale and Retail Trade	Haryana	Chandigarh
38	SANDEEP KUMAR DHAWAN	IBBI/IPA-001/IP-P-02692/2022-2023/14123	IP.SANDEEPDHAWAN@GMAIL.COM	0	None	Haryana	Chandigarh
39	Aakriti Sood	IBBI/IPA-002/IP-N01224/2022-2023/14221	contactaakritisood@gmail.com	0	None	Himachal Pradesh	Chandigarh
40	saurabh bhardwaj	IBBI/IPA-002/IP-N01247/2022-2023/14224	saurabhhardwajip@gmail.com	0	None	Haryana	Chandigarh
41	Satish Kumar Garg	IBBI/IPA-003/ICAI-N-00424/2022-2023/14250	sbi.skgarg@gmail.com	0	None	Punjab	Chandigarh

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For **Cuttack Zone**

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **State of Chhattisgarh and State of Odisha**

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
1	Mr. Ardhendu Shekhar Raut	IBBI/IPA-002/IP-N00024/2016-2017/10051	ipasraut@gmail.com	4	Wholesale and Retail Trade, Others (NBFC)	Orissa	Cuttack
2	Gagan Bihari Bhuyan	IBBI/IPA-002/IP-N00928/2020-2021/13029	gaganbhuyan29@gmail.com	1	Manufacturing	Orissa	Cuttack
3	Biswadev Dash	IBBI/IPA-001/IP-P-02307/2020-2021/13466	biswadev.dash@gmail.com	0	None	Orissa	Cuttack
4	GUNJAN PODDAR	IBBI/IPA-001/IP-P-02282/2020-2021/13471	gunjanpoddar@yahoo.com	0	None	Chhattisgarh	Cuttack
5	KUMARAN SURESH	IBBI/IPA-001/IP-P-02372/2021-2022/13603	ca.kumaransuresh@gmail.com	0	None	Chhattisgarh	Cuttack

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Chennai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
1	Mr. Krishnasamy Vasudevan	IBBI/IPA-001/IP-P00155/2017-2018/10324	cavasu1967@gmail.com	13	Construction, Real Estate, Manufacturing, Others (Mining)	Tamil Nadu	Chennai
2	Mr. Ebenezar Inbaraj	IBBI/IPA-001/IP-P00754/2017-2018/11286	ebiadvocate@gmail.com	10	Hotels & Restaurants, Manufacturing, Wholesale & Trade	Tamil Nadu	Chennai
3	Mr. Arumugam Arumugam	IBBI/IPA-003/IP-N00094/2017-2018/10936	arumuru2008@gmail.com	9	Electricity, Real Estate, Manufacturing, Transport	Tamil Nadu	Chennai
4	Viswanathan Rajagopalan	IBBI/IPA-003/ICAI-N-00275/2020-2021/13069	viswanathan.irp@gmail.com	5	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (INFORMATION TECHNOLOGY; DIGITAL TECHNOLOGY; POWER GENERATION; MANUFACTURING)	Tamil Nadu	Chennai
5	Mrs. Revathi Raghunathan	IBBI/IPA-001/IP-P00832/2017-2018/11417	revathi@arcoca.com	4	Others (Finance)	Tamil Nadu	Chennai
6	Mr. Ayyamplalayam Venkatesan Arun	IBBI/IPA-001/IP-P01079/2017-18/11792	avarun77@gmail.com	3	Others (1. Infrastructure, 2. Manufacturer of Motors, 3. Granites)	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Chennai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
7	Ms. Santhanalakshmi	IBBI/IPA-002/IP-N00831/2019-2020/12661	irp.santhanalakshmi@gmail.com	3	Transport	Tamil Nadu	Chennai
8	Ms. R. Lalitha	IBBI/IPA-001/IP-P00779/2017-2018/11352	lalitharca@gmail.com	2	Electricity	Tamil Nadu	Chennai
9	Mr. Gopal Krishna Raju	IBBI/IPA-001/IP-P00908/2017-2018/11508	gopalkrishnarajuca@gmail.com	2	Construction, Real Estate, Manufacturing	Tamil Nadu	Chennai
10	Mr. G. Mukundan	IBBI/IPA-001/IP-P01419/2018-2019/12162	g.mukundan1955@gmail.com	2	Construction	Tamil Nadu	Chennai
11	Poosaidurai S	IBBI/IPA-001/IP-P-01965/2019-2020/12995	poosaidurai@gmail.com	2	Construction, Real Estate, Manufacturing	Tamil Nadu	Chennai
12	Mutharasapuram Ganesan Chandrasekaran	IBBI/IPA-003/00337/2021-2022/13620	sekaranirp@gmail.com	2	Manufacturing	Tamil Nadu	Chennai
13	Ms. Uthukuli Venkata Rao Sujatha	IBBI/IPA-001/IP-P01078/2017-18/11791	suja2122@gmail.com	1	Others (Paper Products)	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - **For Chennai Zone**

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
14	Mrs. Bhagyalakshmi Ramesh Boosam	IBBI/IPA-001/IP-P01159/2018-2019/12125	blassociates2003@gmail.com	1	Manufacturing, Others (Consultancy Services)	Tamil Nadu	Chennai
15	Mr. Y. N. Ramachandran	IBBI/IPA-001/IP-P01764/2019-2020/12722	ynramachandran@gmail.com	1	Others (FINANCE, POWER GENERATION AND MAINTENANCE)	Tamil Nadu	Chennai
16	Asha Rathod	IBBI/IPA-001/IP-P-02017/2020-2021/13108	asharathod86@gmail.com	1	Others (Media & TV)	Tamil Nadu	Chennai
17	Venkataraman Subramanian	IBBI/IPA-002/IP-N01068/2020-2021/13433	ipvenkataraman@gmail.com	1	Construction	Tamil Nadu	Chennai
18	K.J.VINOD	IBBI/IPA-003/ICAI-N-00291/2020-2021/13451	kjvinod05@rediffmail.com	1	Wholesale and Retail Trade, Construction, Manufacturing, Others (Manufactures steel products TMT bars, rods, plates, sheets, and angular products, Wholesale of non-agricultural intermediate products, waste and scrap, Manufacture of Basic Iron & Steel,Manufacture of Aluminum Bars)	Tamil Nadu	Chennai
19	VENKATESH NATARAJAN	IBBI/IPA-001/IP-P-02315/2021-2022/13572	venkatesh@vsandassociates.in	1	Others (FINANCE, POWER GENERATION AND MAINTENANCE)	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Chennai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
20	R.THAMODHARAN	IBBI/IPA-001/IP-P-02292/2021-2022/13592	thamodharansubi@gmail.com	1	Construction	Tamil Nadu	Chennai
21	Ms. Subramaniam Aneetha	IBBI/IPA-001/IP-P00376/2017-18/10633	aneethaca@gmail.com	0	Others (Entertainment , Paper)	Tamil Nadu	Chennai
22	Mr. Kasiviswanathan	IBBI/IPA-001/IP-P00396/2017-18/10714	Kasi.s@gopaliyer.in	0	Hotels, Others (Food Processing)	Tamil Nadu	Chennai
23	Mrs. S. Thamilvani	IBBI/IPA-001/IP-P00827/2017-2018/11412	vanithamizh@yahoo.co.in	0	None	Tamil Nadu	Chennai
24	Mr. Francis Kani Charles	IBBI/IPA-001/IP-P01514/2018-2019/12299	charleskani@gmail.com	0	None	Tamil Nadu	Chennai
25	TIRUMAVALAVAN C K	IBBI/IPA-001/IP-P-02067/2020-2021/13400	rvacas48@gmail.com	0	Wholesale and Retail Trade	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Chennai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
26	RAVIKUMAR U V	IBBI/IPA-001/IP-P-02223/2020-2021/13437	ravitnadu@rediffmail.com	0	None	Tamil Nadu	Chennai
27	Sandeep Kothari	IBBI/IPA-001/IP-P-02301/2020-2021/13494	ipsandeepkothari@gmail.com	0	None	Tamil Nadu	Chennai
28	Ganesan V	IBBI/IPA-003/N-00330/2021-2022/13537	ganesanvenkataramaniyer@gmail.com	0	Manufacturing	Tamil Nadu	Chennai
29	V MURALI	IBBI/IPA-001/IP-P-02403/2021-2022/13658	ca.venumurali@gmail.com	0	None	Tamil Nadu	Chennai
30	Subburengan Hari Karthik	IBBI/IPA-002/IP-N01201/2021-2022/14009	harikarthikscsma@gmail.com	0	Others (Sugar Industry)	Tamil Nadu	Chennai
31	RADHAKRISHNAN GOPAL	IBBI/IPA-001/IP-P-02650/2022-2023/14070	gopal.radhakrishnan@yahoo.com	0	Others (Wood, Rubber, Plastic and Paper products)	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Chennai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
32	Krishnamoorthy Ramakrishnan	IBBI/IPA-002/IP-N01183/2022-2023/14083	trk_ramki@yahoo.co.in	0	None	Tamil Nadu	Chennai
33	K GAURAV KUMAR	IBBI/IPA-002/IP-N01241/2022-2023/14243	piramed121@gmail.com	0	None	Tamil Nadu	Chennai
34	M MANOHAR	IBBI/IPA-001/IP-P-02402/2022-2023/14268	camanoharm@gmail.com	0	None	Tamil Nadu	Chennai
35	RAMASUBBIAH PAULVANNAN	IBBI/IPA-001/IP-P-02789/2023-2024/14288	ramasubbiah.ca@gmail.com	0	None	Tamil Nadu	Chennai
36	Mathioli Nagarajan	IBBI/IPA-002/IP-N01266/2023-2024/14293	nmathioli@gmail.com	0	None	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Guwahati Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Arunachal Pradesh, State of Assam, State of Manipur, State of Mizoram, State of Meghalaya, State of Nagaland, State of Sikkim, State of Tripura

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
1	Mr. Purshotam Gaggar	IBBI/IPA-001/IP-P00487/2017-18/10875	purshotamgaggar@hotmail.com	16	Wholesale and Retail Trade, Real Estate, Manufacturing	Assam	Guwahati
2	SUDHA SARMA	IBBI/IPA-002/IP-N01251/2022-2023/14266	sudha.sarma@yahoo.com	0	None	Assam	Guwahati

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Hyderabad Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Telangana

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
1	Mr. Koteswara Rao Karuchola	IBBI/IPA-003/IP-N00039/2017-18/10301	kkraoip@gmail.com	6	Hotels, Others (News Paper, resorts, generation of energy)	Telangana	Hyderabad
2	MALIREDDY RAMANA REDDY	IBBI/IPA-003/ICAI-N-00308/2020-2021/13452	ramanareddyrsrp@gmail.com	6	Others (metals iron)	Telangana	Hyderabad
3	Chinna Gurappa	IBBI/IPA-003/ICAI-N-00261/2020-2021/13035	c_gurappa@rediffmail.com	4	Manufacturing	Telangana	Hyderabad
4	Kallat Vatsa Kumar	IBBI/IPA-002/IP-N00922/2019-2020/12980	kvkumar.ip@gmail.com	3	Manufacturing, Others (Wind Power , HDPE and PVC Pipe Manufacturing)	Telangana	Hyderabad
5	MEDI YADAAIAH	IBBI/IPA-002/IP-N01039/2020-2021/13334	yadmedi@gmail.com	3	Construction, Manufacturing	Telangana	Hyderabad
6	Mr. Venkata Chalam Varanasi	IBBI/IPA-002/IP-N00267/2017-18/10780	vaaranasivkchalam@gmail.com	2	Electricity, Construction, Manufacturing	Telangana	Hyderabad
7	Kotoju Vasudeva Rao	IBBI/IPA-002/IP-N00889/2019-2020/12924	vasurkotoju@gmail.com	2	Others (Software company)	Telangana	Hyderabad
8	PESALADINNE MADHUSUDAN REDDY	IBBI/IPA-002/IP-N00926/2019-2020/12982	pmreddy2000@gmail.com	2	Manufacturing	Telangana	Hyderabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Hyderabad Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Telangana

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
9	MARUTI VENKATA SUBBA RAO POLURI	IBBI/IPA-002/IP-N00924/2019-2020/13001	cssubbarao@gmail.com	2	Manufacturing	Telangana	Hyderabad
10	PADMA PRIYANKA VANGALA	IBBI/IPA-002/IP-N00980-2020-2021/13143	priyapoluri@gmail.com	2	Others (Export and Trading of Iron ore ore and other minerals)	Telangana	Hyderabad
11	Murali Mohan Chevuturi	IBBI/IPA-003/00307/2020-2021/13464	mohan.chevuturi@gmail.com	2	Construction	Telangana	Hyderabad
12	SUKHAVASI RAMA MOHAN RAO	IBBI/IPA-003/00403/2021-2022/14052	rammohansukhavasi62@gmail.com	2	Electricity, Construction, Manufacturing	Telangana	Hyderabad
13	THEEGALA VENKATESWAR RAO	IBBI/IPA-001/IP-P-02268/2020-2021/13484	teevpee@gmail.com	1	Others (Telecom Tower Sector)	Telangana	Hyderabad
14	Ramanjaneyulu Gandluri	IBBI/IPA-003/IPAICAINO407/2022-2023/14104	ramgandluri@gmail.com	1	Manufacturing	Telangana	Hyderabad
15	Dendukuri Zitendra Rao	IBBI/IPA-003/00219/2019-2020/13014	dzr.irp@gmail.com	0	Manufacturing	Telangana	Hyderabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Hyderabad Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Telangana

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
16	ANURADHA BISANI	IBBI/IPA-002/IP-N00941/2020-2021/13022	bisarianu@gmail.com	0	Real Estate	Telangana	Hyderabad
17	RAMESH ATLURI	IBBI/IPA-002/IP-N01032/2020-2021/13455	atluriacs@gmail.com	0	Others (BANKING)	Telangana	Hyderabad
18	Rajesh Jasti	IBBI/IPA-001/IP-P-02317/2020-2021/13469	Jastirajeshca@gmail.com	0	Others (Distribution of Commercial Vehicles)	Telangana	Hyderabad
19	Akella Narasimha Sarma	IBBI/IPA-002/IP-N01042/2021-2022/13597	ansarma@yahoo.co.in	0	None	Telangana	Hyderabad
20	Narender Reddy Banala	IBBI/IPA-003/ICAI-N-00376/2021-2022/13910	bnreddy.acs@gmail.com	0	None	Telangana	Hyderabad
21	MATTA PEDDA SRINIVAS	IBBI/IPA-001/IP-P-02390/2021-2022/13980	sreenivasmpcahyd@gmail.com	0	Others (INFORMATION TECHNOLOGY)	Telangana	Hyderabad
22	Chakilam Nagarjuna Rao	IBBI/IPA-002/IP-N01215/2021-2022/14065	chakilamnagarjunarao456@gmail.com	0	None	Telangana	Hyderabad
23	Suhasini Ashok B	IBBI/IPA-002/IP-N01134/2022-2023/14080	suhasiniashok2821@gmail.com	0	None	Telangana	Hyderabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Indore Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Madhya Pradesh

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
1	Mr. Anil Agrawal	IBBI/IPA-001/IP-P00531/2017-2018/10956	anilagrwalca1999@gmail.com	0	Real Estate, Manufacturing, Others (financial, mergers and acquisitions and due diligence)	Madhya Pradesh	Indore
2	Mr. Amit Chopra	IBBI/IPA-001/IP-P00939/2017-2018/11543	amit.chopra.ca@gmail.com	0	None	Madhya Pradesh	Indore
3	Mr. Ishwar Lal Kalantri	IBBI/IPA-001/IP-P01448/2018-2019/12439	ipkalantri@gmail.com	0	Others (Automobiles Dealer)	Madhya Pradesh	Indore
4	Ajaya Kumar Tripathi	IBBI/IPA-003/ICAI-N-00319/2020-2021/13398	tripathiajayakumar@gmail.com	0	None	Madhya Pradesh	Indore

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Indore Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Madhya Pradesh

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
5	Gagan Jhavar	IBBI/PA-001/IP-P-02382/2021-2022/13579	jhavar_co@yahoo.com	0	None	Madhya Pradesh	Indore
6	Sanjay Kumar Gupta	IBBI/PA-003/ICAI-N-00417/2022-2023/14117	sn93.ip@gmail.com	0	None	Madhya Pradesh	Indore
7	kuldeep tank	IBBI/PA-001/IP-P-02776/2022-2023/14255	cakuldeeptank@gmail.com	0	None	Madhya Pradesh	Indore
8	Pratul Kumar Singh	IBBI/PA-003/435/2023-2024/14284	ip.pratul@gmail.com	0	None	Madhya Pradesh	Indore

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Jaipur Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Rajasthan

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
1	Garima Diggiwal	IBBI/PA-001/IP-P-02018/2020-2021/13158	garima286@gmail.com	4	Manufacturing	Rajasthan	Jaipur
2	Mr. Vikram Singh Rathore	IBBI/PA-003/IP-N00203/2018-2019/12361	vikram.nimbli@gmail.com	3	Construction, Manufacturing, Others (Trading of Agricultural Products)	Rajasthan	Jaipur
3	Mr. Shreyansh Jain	IBBI/PA-001/IP-P01683/2019-2020/12727	ca.shreyansh@gmail.com	2	Others (Textile Industry and Other IT Industry)	Rajasthan	Jaipur
4	Jai Prakash Rawat	IBBI/PA-001/IP-P-01969/2020-2021/13039	ipjprawat@gmail.com	2	Wholesale and Retail Trade, Construction, Real Estate, Others (Automobiles, Electrical Machinery)	Rajasthan	Jaipur
5	UMANG JAIN	IBBI/PA-001/IP-P-01959/2020-2021/13105	caumangjain@gmail.com	1	Others (Operating in Stones & Granites)	Rajasthan	Jaipur
6	Priyanka Chouhan	IBBI/PA-001/IP-P-02348/2020-2021/13447	pc18lawyer@gmail.com	1	Real Estate	Rajasthan	Jaipur
7	SHYAM SUNDAR MAHESHWARI	IBBI/PA-001/IP-P-02115/2020-2021/13321	MHSWR.SHYAM@GMAIL.COM	0	Others (Manufacture of Basic Metals)	Rajasthan	Jaipur

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Jaipur Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Rajasthan

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
8	Mahesh Menaria	IBBI/PA-001/IP-P-02552/2021-2022/13891	maheshmenaria@gmail.com	0	None	Rajasthan	Jaipur
9	Lowe Tamra	IBBI/PA-001/IP-P-02478/2021-2022/13899	LTAMRA13@GMAIL.COM	0	None	Rajasthan	Jaipur
10	Sushil Kumar Verma	IBBI/PA-001/IP-P-02679/2022-2023/14098	casushilverma@yahoo.co.in	0	None	Rajasthan	Jaipur
11	Anubha Singh	IBBI/PA-001/IP-P-02784/2022-2023/14260	anubha.singh5@gmail.com	0	None	Rajasthan	Jaipur
12	Mahesh Chandra Sharma	IBBI/PA-003/N-00433/2023-2024/14287	mcsharma2002@yahoo.co.in	0	Construction, Real Estate, Manufacturing	Rajasthan	Jaipur
13	Ghanshyam Singh Jhala	IBBI/PA-002/IP-N01239/2023-2024/14300	ip.gsjhala63@gmail.com	0	None	Rajasthan	Jaipur

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Kochi Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Kerala, Union Territory of Lakshadweep

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
1	Mr. George Varkey	IBBI/PA-001/IP-P00433/2017-18/10756	geovaktm@gmail.com	5	Manufacturing	Kerala	Kochi
2	Mr. Padmakumar.K.C.	IBBI/PA-001/IP-P01021/2017-2018/11671	padmakumarkc@gmail.com	4	Real Estate, Others (Printing)	Kerala	Kochi
3	JOSSY STEEPHEN KATTUR	IBBI/PA-002/IP-N01056/2021-2022/13627	jossysk@gmail.com	2	Real Estate, Others (Service industry/ sector)	Kerala	Kochi
4	Lukose Joseph	IBBI/PA-001/IP-P-02224/2021-2022/13591	lukoseja@yahoo.co.in	1	Real Estate	Kerala	Kochi
5	CJ Davis	IBBI/PA-003/ICAI-N-00343/2021-2022/13660	davistheip@gmail.com	1	Wholesale and Retail Trade	Kerala	Kochi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Kochi Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Kerala, Union Territory of Lakshadweep

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
6	SUDHA NERUKKAVIL VARIYAM	IBBI/IPA-001/IP-P-02240/2020-2021/13512	variya.ms@gmail.com	0	None	Kerala	Kochi
7	Rajmohan R	IBBI/IPA-001/IP-P-02331/2020-2021/13517	rajmohanip@gmail.com	0	Others(Health care, Hotel and resorts)	Kerala	Kochi
8	P T JOY	IBBI/IPA-001/IP-P-02239/2021-2022/13601	joyptca@yahoo.co.in	0	Real Estate	Kerala	Kochi
9	Sreenivasan P R	IBBI/IPA-001/IP-P-02174/2021-2022/13722	sreenivasan.p.r@icai.org	0	None	Kerala	Kochi
10	G. RAJESH KURUP	IBBI/IPA-001/IP-P-02643/2022-2023/14084	rajesh64kurup@gmail.com	0	None	Kerala	Kochi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Kolkata Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Bihar, State of Jharkhand, State of West Bengal, Union Territory of Andaman and Nicobar Islands

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
1	Mr. Rakesh Kumar Agarwal	IBBI/IPA-001/IP-P00443/2017-18/10786	rakesh202@hotmail.com	29	Construction, Wholesale Trade, Manufacturing, Others (Electricity, Gas, Water Supply)	West Bengal	Kolkata
2	Mr. Anup Kumar Singh	IBBI/IPA-001/IP-P00153/2017-18/10322	anup_singh@stellarinsolvency.com	20	Construction, Real Estate, Manufacturing, Others (Power, Coke & Coal, Jewellery, Forestry, Food Industry, Mining, Textile, Infrastructure, Manufacturing, Pharmaceuticals and Fisheries)	West Bengal	Kolkata
3	Mr. Chhedi Rajbhar	IBBI/IPA-001/IP-P00129/2017-18/10271	crajbharcoc@gmail.com	17	Hotels, Wholesale and Retail Trade, Manufacturing, Others (TPA)	West Bengal	Kolkata
4	Mr. Sudipta Ghosh	IBBI/IPA-001/IP-P00484/2017-18/10872	sudipta_ghosh08@yahoo.com	13	Wholesale and Retail Trade, Manufacturing, Others (Steel and Footwear)	West Bengal	Kolkata
5	Mr. Raj Singhanian	IBBI/IPA-001/IP-P00188/2017-18/10367	rajsinghanian_ca@yahoo.co.in	12	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport	West Bengal	Kolkata
6	Mr. Surendra Kumar Agarwal	IBBI/IPA-001/IP-P00825/2017-2018/11401	surendraco@gmail.com	12	Manufacturing, Transport	West Bengal	Kolkata
7	Mr. Partha Kamal Sen	IBBI/IPA-002/IP-N00022/2016-17/10049	partha_kamal@yahoo.com	7	Manufacturing, Others (Personal Guarantor)	West Bengal	Kolkata

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Kolkata Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Bihar, State of Jharkhand, State of West Bengal, Union Territory of Andaman and Nicobar Islands

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
8	Mr. Pramod Kumar Singh	IBBI/IPA-002/IP-N00678/2018-2019/12039	pramodip09@gmail.com	5	Construction, Manufacturing	West Bengal	Kolkata
9	Mr. Rajesh keshri	IBBI/IPA-001/IP-P00490/2017-18/10878	keshri.co@gmail.com	4	Manufacturing, Wholesale Trade	West Bengal	Kolkata
10	Rashmi Chhawchharia	IBBI/IPA-001/IP-P-02016/2020-2021/13148	rashmi.chhawchharia@gmail.com	3	Others (Skill Industry)	West Bengal	Kolkata
11	Netai Basak	IBBI/IPA-003/00327/2020-2021/13421	nbasak2002@yahoo.co.in	3	Wholesale and Retail Trade, Manufacturing	West Bengal	Kolkata
12	Mr. Swarup Ghosh	IBBI/IPA-003/IP-N00438-C01/2017-2018/11661	swarupghosh1@yahoo.co.in	2	Manufacturing	West Bengal	Kolkata
13	Soumitra Bhowse	IBBI/IPA-002/IP-N00793/2019-2020/12486	s_bhowse@hotmail.com	2	Others (Computer and related activities)	West Bengal	Kolkata
14	NITIN DAGA	IBBI/IPA-001/IP-P-02213/2020-2021/13405	daga.nitin.cs@gmail.com	2	Real Estate, Others (STEEL INDUSTRY)	West Bengal	Kolkata

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Kolkata Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Bihar, State of Jharkhand, State of West Bengal, Union Territory of Andaman and Nicobar Islands

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
15	SARIKA JAIN	IBBI/IPA-001/IP-P-02666/2022-2023/14071	jsarika2750@gmail.com	2	Wholesale and Retail Trade, Manufacturing	West Bengal	Kolkata
16	Sunil Choraria	IBBI/IPA-002/IP-N01209/2022-2023/14078	chorariamba@rediffmail.com	2	Wholesale and Retail Trade, Manufacturing	West Bengal	Kolkata
17	Mr. Sandip Kumar Kejriwal	IBBI/IPA-002/IP-N00236/2017-18/10687	sandipej2@gmail.com	1	Others (Mining)	West Bengal	Kolkata
18	Mr. Krishna Kumar Chhparia	IBBI/IPA-001/IP-P00400/2017-18/10718	kkchhparia@hotmail.com	1	Others (Oil Extraction and Refinery)	West Bengal	Kolkata
19	Shambhu Prasad Shaw	IBBI/IPA-001/IP-P01624/2019-2020/12544	shawsp@rediffmail.com	1	Manufacturing	West Bengal	Kolkata
20	Rachna Anchalia	IBBI/IPA-001/IP-P01572/2019-2020/12602	ca.rachna1978@gmail.com	1	Manufacturing, Others (Information Technology)	West Bengal	Kolkata
21	ARUN PODDAR	IBBI/IPA-001/IP-P-02237/2020-2021/13387	CA.ARUNPODDAR@GMAIL.COM	1	Wholesale and Retail Trade, Manufacturing	West Bengal	Kolkata

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Kolkata Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Bihar, State of Jharkhand, State of West Bengal, Union Territory of Andaman and Nicobar Islands

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
22	Abhit Kumar Singh	IBBI/PA-001/IP-P-02380/2021-2022/13564	abhit1981@hotmail.com	1	Others (Automobiles)	West Bengal	Kolkata
23	sriram mittal	IBBI/PA-001/IP-P-02276/2021-2022/13677	srirammittal.ey@gmail.com	1	Manufacturing	West Bengal	Kolkata
24	Anubrata Gangoly	IBBI/PA-001/IP-P-02662/2022-2023/14072	ca.a.gangoly@gmail.com	1	Manufacturing	West Bengal	Kolkata
25	Mr. Soumendra Podder	IBBI/PA-001/IP-P00446/2017-18/10789	soumenpodder@hotmail.com	0	Wholesale and Retail Trade, Construction, Others (Agro Chem)	West Bengal	Kolkata
26	Umesh Poddar	IBBI/PA-001/IP-P01912/2019-2020/12962	capoddarumesh@gmail.com	0	Real Estate	West Bengal	Kolkata
27	Abhisekh Khemka	IBBI/PA-001/IP-P-02038/2020-2021/13151	khemka.abhisekh@gmail.com	0	None	West Bengal	Kolkata
28	VAIBHAV KHANDELWAL	IBBI/PA-001/IP-P-02157/2020-2021/13348	vaaibhavkhandelwal@gmail.com	0	Others (AUTOMOBILE)	West Bengal	Kolkata

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Kolkata Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Bihar, State of Jharkhand, State of West Bengal, Union Territory of Andaman and Nicobar Islands

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
29	Uttam Tekriwal	IBBI/IPA-001/IP-P-02192/2020-2021/13365	ip.uttamtekriwal@gmail.com	0	Wholesale and Retail Trade, Real Estate, Manufacturing	West Bengal	Kolkata
30	NEHA CHHAWCHHARIA	IBBI/IPA-001/IP-P-01922/2020-2021/13436	canehachhawchharia@gmail.com	0	Others (reseller of couplers and work contract)	Jharkhand	Kolkata
31	RENU AGARWAL	IBBI/IPA-001/IP-P-02294/2020-2021/13479	renuagarwal317@yahoo.com	0	None	West Bengal	Kolkata
32	MANOJ SARAF	IBBI/IPA-001/IP-P-02245/2020-2021/13491	msa_p@hotmail.com	0	None	West Bengal	Kolkata
33	Ajay Kumar Agrawal	IBBI/IPA-001/IP-P-02339/2021-2022/13540	akassociates1988@gmail.com	0	Others (Investments in Real Estate)	West Bengal	Kolkata
34	RITESH AGARWAL	IBBI/IPA-001/IP-P-02296/2021-2022/13557	ritesagarwal@gmail.com	0	Others (Consultancy)	West Bengal	Kolkata

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Kolkata Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Bihar, State of Jharkhand, State of West Bengal, Union Territory of Andaman and Nicobar Islands

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
35	ARUN KUMAR SHARMA	IBBI/IPA-001/IP-P-02374/2021-2022/13616	akshar123.as@gmail.com	0	None	West Bengal	Kolkata
36	SANJAY MEHTA	IBBI/IPA-001/IP-P-02421/2021-2022/13647	mehta_sanjay2001@yahoo.co.in	0	None	Jharkhand	Kolkata
37	K R Sriram	IBBI/IPA-002/IP-N01115/2021-2022/13702	emailus@krsriram.com	0	None	West Bengal	Kolkata
38	Pankaj Parakh	IBBI/IPA-001/IP-P-02701/2022-2023/14193	ca.pankajparakh@gmail.com	0	None	West Bengal	Kolkata
39	ANIL KUMAR DUBEY	IBBI/IPA-002/IP-N01187/2022-2023/14249	anil@mandaassociates.in	0	Others (EDTECH)	West Bengal	Kolkata
40	UDIT AGARWAL	IBBI/IPA-001/IP-P-02799/2023-2024/14290	uditagarwal15@gmail.com	0	None	West Bengal	Kolkata

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Mumbai Zone

Panel of IPs for appointment as,

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 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Goa and State of Maharashtra

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
1	Mr. Dushyant C Dave	IBBI/IPA-003/IP-N00061/2017-18/10502	dushyant.dave@decoderesolvency.com	22	Electricity, Construction, Real Estate, Manufacturing, Transport, Others (Consumer Electronics and Home Appliances, Engineering, Iron & Steel, Distillery)	Maharashtra	Mumbai
2	Mr. Divyesh Desai	IBBI/IPA-001/IP-P00169/2017-2018/10338	divyeshdesai@singhico.com	21	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Steel)	Maharashtra	Mumbai
3	Mr. Amit Chandrashekhar Poddar	IBBI/IPA-001/IP-P00449/2017-18/10792	amitpoddar.ca@gmail.com	18	Hotels, Wholesale and Retail Trade, Manufacturing, Others (Pharmaceutical, PVC Pipes, Fabrication, Kraft Paper, MS Ingot Billet Furnace, Automobile related Automation Security Devices)	Maharashtra	Mumbai
4	Mr. Rakesh Kumar Tulsyan	IBBI/IPA-001/IP-P01144/2018-2019/11970	tulsyanrk@gmail.com	15	Electricity, Hotels, Construction, Real Estate, Manufacturing, Others (Media, Personal Grooming Crushing & Mining, Telecom, Cosmetic, Power Transformer, Surveyor, Govt. Contractor, Flim Making, Engineering, Pharmaceuticals)	Maharashtra	Mumbai
5	Mr. Bhaskar Gopal Shetty	IBBI/IPA-001/IP-P01285/2018-2019/12003	cabgshetty@gmail.com	15	Wholesale and Retail Trade, Manufacturing, Others (Telecommunications, Agro Industries, Cine Advertising, Civil Construction.)	Maharashtra	Mumbai
6	Mr. Vijendra Kumar Jain	IBBI/IPA-001/IP-P00721/2017-2018/11253	vkj310@gmail.com	11	Electricity, Manufacturing, Others (Media and Entertainment, Manufacturing of Edible oil/ Glass and Glass products / General purpose machinery)	Maharashtra	Mumbai
7	Mr. Manish Shah	IBBI/IPA-001/IP-P00094/2017-18/10194	mdshah0211@gmail.com	10	Wholesale and Retail Trade, Others (Steel, Information Technology, Electronics)	Maharashtra	Mumbai
8	Mr. Jeetendra Rajpal Daryani	IBBI/IPA-001/IP-P00678/2017-2018/11146	nikhil564@yahoo.com	9	Others (Pharmaceuticals, steel manufacturing, jewellery retails, railway projects consulting, food products)	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Mumbai Zone

Panel of IPs for appointment as,

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Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Goa and State of Maharashtra

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Name of the Sector in which the IP has or is handling assignments	State	Zone
9	Ms. Neelima Anil Bhate	IBBI/IPA-001/IP-P01122/2018-2019/11900	neelima_bhate@yahoo.com	9	Wholesale and Retail Trade, Construction, Manufacturing	Maharashtra	Mumbai
10	Mr. Pravin R Navandar	IBBI/IPA-001/IP-P00008/2016-17/10027	pravin@prnco.in	8	Real Estate, Manufacturing, Others (Steel Industry, Textile Industry, Oil and Gas)	Maharashtra	Mumbai
11	Mr. Hirachand Nemichand Bafna	IBBI/IPA-001/IP-P01207/2018-2019/11922	hnb1502@rediffmail.com	8	Others (daimond, mining, deziners, chemicals, pipes textiles)	Maharashtra	Mumbai
12	Mr. Charudutt Pandhrinath Marathe	IBBI/IPA-001/IP-P00350/2017-2018/10651	charuduttm@yahoo.co.in	7	Electricity, Hotels, Wholesale and Retail Trade, Construction, Manufacturing, Others (Sugar and Cogen)	Maharashtra	Mumbai
13	PRAMOD KUMAR DOKANIA	IBBI/IPA-001/IP-P-01994/2020-2021/13062	Pramoddokania123@gmail.com	7	Hotels, Construction, Manufacturing, Others (Information Technology)	Maharashtra	Mumbai
14	Mr. Sachin Shrinivas Bhattad	IBBI/IPA-001/IP-P00680/2017-2018/11159	sachinbhattadca@gmail.com	5	Electricity, Construction, Manufacturing, Others (Healthcare, Industrial Park)	Maharashtra	Mumbai
15	Mr. Hemant J Mehta	IBBI/IPA-001/IP-P00027/2016-17/10060	hemant@apmh.in	4	Electricity, Construction, Real Estate, Manufacturing	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Mumbai Zone

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16	Mr. Mayank Rameshchandra Jain	IBBI/PA-001/IP-P01055/2017-2018/11748	jainmayankr@gmail.com	4	Wholesale and Retail Trade, Manufacturing, Others (Jewellery)	Maharashtra	Mumbai
17	Mr. Krishna Gopal Ratanlal Maheshwari	IBBI/PA-001/IP-P01296/2019-2020/12712	1kgmaheshwari@gmail.com	4	Construction, Manufacturing, Transport	Maharashtra	Mumbai
18	Ms. Prajakta Madhav Shidhore	IBBI/PA-001/IP-P00817/2017-2018/11402	prajaktashidhore@gmail.com	2	Manufacturing	Maharashtra	Mumbai
19	Mr. Swapnil Mukund Agrawal	IBBI/PA-001/IP-P00845/2017-2018/11429	swapnil.ip845@gmail.com	2	Hotels, Wholesale and Retail Trade, Construction, Manufacturing, Transport, Others (TECHNOLOGY, CHA, TEXTILE)	Maharashtra	Mumbai
20	RASHMI GANGWAL	IBBI/PA-002/IP-N01058/2020-2021/13401	iprashmigangwal@gmail.com	2	Hotels, Construction	Maharashtra	Mumbai
21	Nitin om kothari	IBBI/PA-001/IP-P-02310/2020-2021/13477	cakotharico@gmail.com	2	Wholesale and Retail Trade, Manufacturing, Others (Wind Power Mill)	Maharashtra	Mumbai
22	CA Rajan Garg	IBBI/PA-001/IP-P-02397/2021-2022/13624	fcarajangarg@gmail.com	2	Construction, Real Estate, Others (Health Care)	Maharashtra	Mumbai
23	Mr. Brijendra Kumar Mishra	IBBI/PA-002/IP-N00109/2017-2018/10257	mishrabk1959@gmail.com	1	Construction, Real Estate, Others (Manufacture of Paints for coating on Steel sheets; Manufacture of Chemical and Chemical Products, Processing of Milk and Milk Products, Diamond and Jewelry, Manufacture of Textiles, Education Sector.)	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Mumbai Zone

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24	Mr. Paresh Chandulal Mehta	IBBI/PA-003/IP-N00099/2017-2018/11008	pareshmehta5959@gmail.com	1	Manufacturing, Others (Media, Manufacturing)	Maharashtra	Mumbai
25	Mr. Vithal M. Dahake	IBBI/PA-003/IP-N000117/2017-2018/11296	vm.dahake@rediffmail.com	1	Real Estate, Manufacturing	Maharashtra	Mumbai
26	Mr. Deepak Saruparia	IBBI/PA-001/IP-P00660/2017-2018/11689	dsaruparia@hotmail.com	1	Others (Infrastructure and Finance)	Maharashtra	Mumbai
27	Mr. Ramesh Muddu Shetty	IBBI/PA-001/IP-P-01444/2018-2019/12226	shettyramesh19@gmail.com	1	Manufacturing	Maharashtra	Mumbai
28	Mr. Neehal Mahamulal Pathan	IBBI/PA-001/IP-P01561/2018-2019/12406	ca.neehal@gmail.com	1	Manufacturing, Others (Information Technology)	Maharashtra	Mumbai
29	UMESH CHAND GOYAL	IBBI/PA-001/IP-P-01876/2019-2020/12974	goyaluc.ip@gmail.com	1	Wholesale and Retail Trade, Manufacturing, Others (FOOD PROCESSING)	Maharashtra	Mumbai
30	rakesh kumar relan	IBBI/PA-001/IP-P-02009/2020-2021/13119	rakeshkrelan@gmail.com	1	Others (Textile Trading)	Maharashtra	Mumbai
31	atul gala	IBBI/PA-001/IP-P-01974/2020-2021/13130	atulgala.cirp@gmail.com	1	Real Estate	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Mumbai Zone

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32	Anil Kashi Drolia	IBBI/IPA-001/IP-P-02327/2020-2021/13482	anildrolia.ip@gmail.com	1	Hotels, Wholesale and Retail Trade, Manufacturing	Maharashtra	Mumbai
33	Sanjay samudra	IBBI/IPA-001/IP-P-02325/2021-2022/13607	samudrasvs@gmail.com	1	Others (gold)	Maharashtra	Mumbai
34	Shyamsunder Dhanuka	IBBI/IPA-002/IP-N01104/2021-2022/13641	sdhanuka@yahoo.com	1	Others (INFORMATION TECHNOLOGY)	Maharashtra	Mumbai
35	RAJAS SHREERAM BODAS	IBBI/IPA-002/IP-NO1200/2021-2022/14010	rajasbodas1@gmail.com	1	Wholesale and Retail Trade, Manufacturing	Maharashtra	Mumbai
36	Umesh Balam sonkar	IBBI/IPA-001/IP-P-02619/2021-2022/14043	rosonkar1603@gmail.com	1	Others	Maharashtra	Mumbai
37	Mr. Srikanth Dwarakanath	IBBI/IPA-001/IP-P00057/2017-18/10135	srikanth.dwarakanath@gmail.com	0	Electricity	Maharashtra	Mumbai
38	Mr. Shailesh Pranlal Bhuta	IBBI/IPA-001/IP-P00853/2017-2018/11436	shaileshbhuta.cirp@gmail.com	0	None	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Mumbai Zone

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39	Mr. Murli Shrinivas Lahoti	IBBI/IPA-002/IP-N00661/2018-2019/12110	murli_cs@yahoo.co.in	0	None	Maharashtra	Mumbai
40	Mr. Udaykumar Bhaskar Bhat	IBBI/IPA-001/IP-P-01425/2018-2019/12234	udaybhat2805@gmail.com	0	Manufacturing, Others (Manpower supply)	Maharashtra	Mumbai
41	Rajesh Ramesh Kamath	IBBI/IPA-001/IP-P01606/2019-2020/12481	iprrkamath@gmail.com	0	None	Maharashtra	Mumbai
42	Hetal Gaurang Kothari	IBBI/IPA-001/IP-P01610/2019-2020/12500	iphetalkothari@gmail.com	0	Manufacturing, Wholesale, Retail Trade & Others (Finance business, Personal Guarantee)	Maharashtra	Mumbai
43	Ms. Mrudula Cletus Brodie	IBBI/IPA-001/IP-P01702/2019-2020/12681	camrudulkejdiwal@gmail.com	0	Hotels, Wholesale and Retail Trade, Manufacturing	Maharashtra	Mumbai
44	SUDHIR MANIKRAO LAAD	IBBI/IPA-002/IP-N00956/2019-2020/12994	cslaad@gmail.com	0	None	Maharashtra	Mumbai
45	Mona Vora	IBBI/IPA-002/IP-N00938/2019-2020/12997	advmonavora@gmail.com	0	Real Estate	Maharashtra	Mumbai
46	gaurang chhotalal shah	IBBI/IPA-002/IP-N00947/2019-2020/13002	fcsngaurang.shah@gmail.com	0	Others (Textile,Brokerage)	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Mumbai Zone

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47	Abhijit Shrikrishna Gokhale	IBBI/IPA-002/IP-N00964/2020-2021/13092	abhijitgokhale07@gmail.com	0	Construction	Maharashtra	Mumbai
48	VINOD KUMAR BUKALSARIA	IBBI/IPA-001/IP-P-02001/2020-2021/13146	vinod@vbukalsaria.com	0	Others (Tours & Travels and Individual Insolvency)	Maharashtra	Mumbai
49	Rajkumar Feru Gupta	IBBI/IPA-001/IP-P-02103/2020-2021/13247	rf.gupta86@gmail.com	0	None	Maharashtra	Mumbai
50	CA AJAY MUTHA	IBBI/IPA-001/IP-P-02152/2020-2021/13279	caajaymutha@gmail.com	0	Wholesale and Retail Trade	Maharashtra	Mumbai
51	PRABHAT JAIN	IBBI/IPA-001/IP-P-02233/2020-2021/13480	IP.CAPRABHATJAIN@GMAIL.COM	0	None	Maharashtra	Mumbai
52	DHIRENDRA SINGH	IBBI/IPA-001/IP-P-02335/2020-2021/13508	dsinghca@gmail.com	0	None	Maharashtra	Mumbai
53	SANJAY RAMDAS MAHAJAN	IBBI/IPA-001/IP-P-02122/2021-2022/13523	sanjaymahajan@hotmail.com	0	Others (Customs Clearance, Forwarding & Logistics)	Maharashtra	Mumbai
54	Sonu Gupta	IBBI/IPA-001/IP-P-02261/2021-2022/13534	rpsonugupta@gmail.com	0	Others (Sporting and other recreational activities, Online Gaming)	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Mumbai Zone

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55	DIPTI AMIT THITE	IBBI/PA-002/IP-N01087/2021-2022/13629	dipti@csdiptithite.com	0	Others (SOFTWARE, CONSULTANCY)	Maharashtra	Mumbai
56	Neha Jain Nemani	IBBI/PA-001/IP-P-02465/2021-2022/13927	nehavkjain@gmail.com	0	None	Maharashtra	Mumbai
57	POURNIMA JAYANT TUNGATKAR	IBBI/PA-002/IP-N01188/2021-2022/13989	tungatkarpournima@gmail.com	0	None	Maharashtra	Mumbai
58	Pawan Madhav Shetty	IBBI/PA-001/IP-P-02606/2021-2022/14001	capawanshetty7@gmail.com	0	None	Maharashtra	Mumbai
59	PRAFUL RAGHUNATH RENUSE	IBBI/PA-003/N-00410/2022-2023/14111	praful.renuse@gmail.com	0	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Service, import/export)	Maharashtra	Mumbai
60	Rajneesh Jaiswal	IBBI/PA-001/IP-P-02739/2022-2023/14252	jaiswalip2022@gmail.com	0	None	Maharashtra	Mumbai
61	KAMAL KUMAR JADWANI	IBBI/PA-001/IP-P-02786/2022-2023/14259	KAMALJADWANI@GMAIL.COM	0	None	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023 (Updated on July 03, 2023) - For Mumbai Zone

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62	Kedar Pande	IBBI/PA-001/IP-P-02763/2022-2023/14270	kedarpande@gmail.com	0	None	Maharashtra	Mumbai
63	VIJAY SUWALALJ JAIN	IBBI/PA-001/IP-P-02787/2022-2023/14273	vj72195@gmail.com	0	None	Maharashtra	Mumbai
64	Smita gupta	IBBI/PA-001/IP-P-02768/2023-2024/14283	sumitayal31@gmail.com	0	None	Maharashtra	Mumbai
65	Sagar Shah	IBBI/PA-001/IP-P-02775/2023-2024/14292	sagarshahca@gmail.com	0	None	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2023 TO DECEMBER 31, 2023

Panel of IPEs registered as IPs, for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority across India

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2023"

Sl. No.	Registration No.	Name of IPE registered as IP	Address of IPE registered as IP	Email of IPE registered as IP	Date of Registration	AFA Upto	Valid
1	IBBI/IPE-0020/IPA-1/2022-23/50023	Sumedha Management Solutions Private Limited	2B, Geetanjali Apartment 8B, Middleton Street, Kolkata- 700071	info[at]sumedhamanagement[dot]com	13-Jan-23	16-Jan-24	
2	IBBI/IPE-0143/IPA-1/2022-23/50033	SPP Insolvency Professionals LLP	27/9, Nivedh Vikas Apartment, Pankaja Mill Road, Puliyakulam, Coimbatore- 641045	ipeadmin[at]sppgroups[dot]com	13-Feb-23	14-Feb-24	
3	IBBI/IPE-0135/IPA-1/2022-23/50025	Minerva Resolutions LLP	10 Alipur Road, Civil Lines, New Delhi-110054	navneetgupta[at]gmail[dot]com	24-Jan-23	26-Jan-24	
4	IBBI/IPE-0090/IPA-2/2023-24/50051	Levatio Restructuring and Turnaround Private Limited	8-2-698, 502, 5th Floor, M J Towers, Road No. 12, Banjara Hills, Hyderabad, Telangana-500034	murthye[at]gmail[dot]com	03-May-23	15-May-24	
5	IBBI/IPE-0093/IPA-1/2022-23/50034	Renascence Insolvency Resolution Professionals Private Limited	101, Kanakia Atrium 2, Cross Road A, Chakala MIDC Andheri East Mumbai Mumbai City MH 400093	caamith[dot]gupta[at]gmail[dot]com	21-Feb-23	15-Mar-24	
6	IBBI/IPE-0068/IPA-2/2022-23/50038	Shrea Insolvency Professionals Private Limited	83 B Pocket-IV, Mayur Vihar Phase I Delhi East- 110091	shreainsolvencyprofessionals[at]gmail[dot]com	27-Feb-23	02-Mar-24	
7	IBBI/IPE-0134/IPA-1/2022-23/50028	MVK IPE LLP	607, Chetak Centre, RNT Marg, Nr. Hotel Shreemaya, Indore, MP-452001	mvk[at]mvkirp[dot]com	02-Feb-23	09-Feb-24	
8	IBBI/IPE-0107/IPA-1/2022-23/50045	M/s Osrik Resolution Private Limited	908, Plot No. A 1, D-Mall, NSP Pitampura, Delhi-110034	info[at]osrikgroup[dot]com	24-Apr-23	27-Apr-24	
9	IBBI/IPE-0108/IPA-1/2022-23/50019	KVG Insolvency Advisors Private Limited	405 New Delhi House, 27 Barakhamba Road, Connaught Place, New Delhi-110001	vijaykumargupta[dot]ip[at]gmail[dot]com	02-Jan-23	09-Jan-24	
10	IBBI/IPE-0132/IPA-3/2023-24/50048	M/s Fintech Restructuring LLP	H. No. 47, Ground Floor, Type 3 BLK E, IARI Pusa Campus, Central Delhi, Delhi-110012.	fintechipe[at]gmail[dot]com	24-Apr-23	11-May-24	
11	IBBI/IPE-0146/IPA-3/2022-23/50024	K-Source Financial Consultancy Services Private Limited	Flat No. 104, Kavuri Supreme Enclave, Kavuri Hills, G. B. Pet, Madhapur, Hyderabad, T.G, 500081, India	dsrc[at]ksourceipe[dot]com	13-Jan-23	23-Jan-24	
12	IBBI/IPE-0118/IPA-1/2022-23/50041	Aegis Resolution Services Private Limited	1104/D Wing, 11th Floor, Dreams-II Complex, LBS Marg, Bhandup (W), Mumbai - 400078	avil[at]caavil[dot]com	17-Mar-23	20-Mar-24	

13	IBBI/IPE-0103/IPA-2/2022-23/50020	Truvisory Insolvency Professionals Private Limited	1501, Tower No. 4, Spring Grive Towers, Lokhandwala Township, Kandivali East, Mumbai-4000101	contactanshulgupta[at]gmail[dot]com	02-Jan-23	06-Jan-24
14	IBBI/IPE-0088/IPA-2/2022-23/50039	Sankalp Restructuring Private Limited	UNIT-113, 1st Floor, Manjeera Trinity Corporate KPHB PHASE-3 Hyderabad TG 500072 IN	info[at]Sankalprp[dot]com	17-Mar-23	21-Mar-24
15	IBBI/IPE-0059/IPA-1/2022-23/50037	Kanchansobha Debt Resolution Advisors Private Limited	Unit no 1507, 15th Floor, B Wing, ONE BKC Plot No C-66, G-Block, BKC, Bandra (East), Mumbai - 400051	irp[at]kanchansobha[dot]com	27-Feb-23	15-Mar-24
16	IBBI/IPE-0147/IPA-3/2022-23/50026	Reliable IPE Private Limited	17, LGF, Defence Enclave, Vikas Marg, Delhi-110092	camohitgoyal[at]gmail[dot]com	31-Jan-23	01-Feb-24
17	IBBI/IPE-0078/IPA-2/2023-24/50056	V7 Advisors LLP	Sri Venkateswara Nilayam, H.No. 8-2-603/1/10, II Floor, Krishnapuram, Road No. 10, Banjara Hills, Hyderabad, Rangareddi, Telangana - 500034	mahadev[dot]pcs[at]gmail[dot]com	05-Jun-23	14-Jun-24
18	IBBI/IPE-0151/IPA-1/2023-24/50052	Truue IPE Private Limited	D-501, Ganesh Meridian, Opp. High Court S.G. Road Ahmedabad 380060	jain_cp[at]yahoo[dot]com	15-May-23	16-May-24

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